

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO. 55(ND)/2014

IN THE MATTER OF:

Dr. Jang Bahadur Singh & Ors.

.... Applicant/petitioners

Vs.

M/s. Frick India Ltd. & Ors.

.... Respondents

Order under Section 397/398 of the Companies Act, 2016

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner :

For the Respondent Nos. 1 to 4 :

Mr. Amit Sibal, Sr. Advocate

Mr. NPS Chawla, Mr. Gaurav Varma,

Mr. Vinay Tripathi, Advocates

ORDER

A connected petition, namely C.P. No. 34(ND)/2012 has already been decided between the parties by the Bench comprising of the President and Hon'ble Mr. R. Varadharajan, Member (Judicial). It would be appropriate if the instant petition is also heard by the same Bench.

List before the Special Bench on 11th August, 2017.

- Sd -

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

- Sd -

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

26.07.2017
V. Sethi